

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
(CAA)-52(PB)/2020

IN THE MATTER OF:

MGSHAHANI and Co Delhi Pvt Ltd

...

Applicant/Petitioner

AND

EM GEE ESS Rentals Pvt Ltd

...

Order under Section 230-232.

Order delivered on 02.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR

HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the ITD

Ms. Lakshmi Gurung and Mr. Adeeba Mujahid,
Sr & Jr Standing Counsel for Income Tax
Department along with Ankit Singh, Adv.

ORDER

List the matter for hearing on the date as fixed earlier i.e., on
18.12.2020.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)